

**Direct Trains between Lucknow and
Kanyakumari**

3035. SHRI SYED SIBTEY RAZI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to introduce direct trains between Lucknow and Kanyakumari;

(b) whether Government propose to introduce direct trains between Lucknow and certain distant places of Western India;

(c) if so, the details thereof with priorities, sector-wise; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No, Sir.

(b) No, Sir. However, 5063/50S4 Avadh Express has been extended upto Bandra (Bombay) w.e.f. 1-7-1992.

(c) Does not arise.

(d) Due to not having any commercial justification.

**Derailment of Kurla-Bangalore
Supersfast Express**

3036. SHRI SURESH KALMADI: Will the Minister of RAILWAYS be pleased to state;

(a) whether it is a fact that several coaches of the Kurla-Bangalore Super-fast Express derailed on 19th July, 1992 near Monkey Hill on the Kal-yan-Pune section of the Central Railway;

(b) whether it is also a fact that a suburban local train rammed into four derailed bogies of another local train on 18th July, 1992 at Kharegaori in Thane district; and

(c) if so, what are the details of the loss of life and property therein?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b) Yes, Sir.

(c) There was no loss of life in the accident on 19-7-92 while one person was killed in the accident that took place on 18-7-92. The cost of damage to Railway Property in these accidents has been estimated at Rs. 0.25 lakhs and Rs. 6.32 lakhs respectively.

Unmanned Railway Crossing in Bihar

3037. SHRI S. S. AHLUWALIA: Will the Minister of RAILWAYS be pleased to state:

(a) the details of unmanned railway crossing in Bihar:

(b) whether it is a fact that these unmanned railway crossings are the causes for many accidents in the State;

(c) if so, the number of accidents which had occurred at those railway crossings during the last three years;

(d) whether Government propose to convert the unmanned railway crossings in Bihar into manned ones to avoid the accidents and also to provide jobs to Bihari youths; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) 1918.

(b) There are occasional accidents at unmanned level crossings due to violation of traffic rules under Motor Vehicle Act by the road users.

(c) 13.

(d) On Railway account unmanned Level Crossings are manned, on the basis of traffic levels and where they are considered hazardous. They are also manned if sponsored by the State Government/Local Authorities, to be manned at their cost.

(e) Does not arise.